

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 03.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition/08/241/2023
NAME OF THE COMPANY	Sprouts Energy Pvt Ltd
NAME OF THE PETITIONER(S)	A.L. Nagaraju
NAME OF THE RESPONDENT(S)	Sprouts Energy Pvt Ltd
UNDER SECTION	241

ORDER

Present: Ld. Counsel Mr. S. Rajagopalan for the Petitioner.

Ld. PCS Mr. Shaik Gouse for the Respondent.

Ld. Counsel for the Petitioner prays for an adjournment. Prayer is allowed.

Matter is adjourned to 04.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)